

§  
ITEM NO.112

COURT NO.5

SECTION II A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1710 OF 2007

GOPAL Appellant (s)

VERSUS

STATE OF M.P. Respondent(s)  
(With office report)

WITH

CRIMINAL APPEAL NO. 1711/2007  
(With office report)

Date: 18/05/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY  
HON'BLE MR. JUSTICE DEEPAK VERMA  
(VACATION BENCH)

For Appellant(s) Ms. Malini Poduval, Adv. (NP)

For Respondent(s) Mr. S.K. Dubey, Sr. Adv.  
In 1710/2007 Mr. Vikas Bansal, Adv.  
for Ms. Vinha Datta Makhija, Adv.

In 1711/07 Ms. Praveen Gautam, Adv.  
for Mr. C.D. Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Nobody appears for the appellants.

List on 19th May, 2011.

[ Charanjeet Kaur ]  
Court Master

[ Renu Diwan ]  
Court Master